

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00059/2019

IN

ORIGINAL APPLICATION NO.170/00048/2017

DATED THIS THE 17TH DAY OF SEPTEMBER, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Smt. Kalavathi Kale,
D/o of late Shri Chandra @ Chandrakant Vitoba Kale,
W/o late Santosh Bajirao Mane,
Aged about 39 years,
Residing C/o Krishna Mallari Chavan,
H. No. 1594, Azad Galli,
Sambra Village & Post,
Belgaum Petitioner
(By Advocate Shri B.S. Venkatesh Kumar)

Vs.

1. Shri Sanjay Mitra,
Secretary to Government,
Ministry of Defence,

South Block, DHQ PO,
New Delhi 110 011

2. Shri R.K. Mishra,
Officer In Charge (PC),
HQ Training Command,
Indian Air Force
Bangalore 560 006

3. Shri S. Sanjeev,
Officer-in-Charge
Airman Training School,
Belgaum 591 124

....Respondents

(By Shri K. Gajendra Vasu, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Shri Gajendra Vasu, learned counsel for the respondents, submits that the order dated 02.04.2018 in OA No. 170/00048/2017 is complied with. Therefore, CP is dismissed but with liberty. Notices are discharged. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

Annexures referred to by the petitioner in CP No. 170/0059/2019

Annexure C1: Copy of the order dated 02.04.2018 in OA No. 48/2017

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